

this line. So, there should be a line from Khot-Dariba to Khetri and one from Khot-Dariba to Alwar on the other side so that the minerals from that area can be despatched to various places.

Sir, I want to bring to your notice another very small demand. We have been requesting for a railway crossing near a railway bridge at Mahuva village near outer signal between Bandiqui and Alwar. Though this demand has been there for years, nothing has been done. I hope it will be taken up at least this year.

As I am speaking on the cut motions, I do not want to say anything more. I hope my demands will be taken into consideration.

16:08 hrs.

MOTIONS FOR ADJOURNMENT  
AND  
CALLING ATTENTION TO MAT-  
TERS OF URGENT PUBLIC  
IMPORTANCE

ALLEGED CHINESE ULTIMATUM TO INDIA

**Mr. Speaker:** In the morning I had received notice of four Calling Attention and two adjournment motions regarding what the hon. Members described as Chinese ultimatum to India demanding the withdrawal of the Indian frontier personnel, to quit the two outposts at Sino-Indian border or be prepared to be pushed out by military action. As the House feels agitated over the issue, Government is prepared to give some more information.

**Shri Hari Vishnu Kamath** (Hoshangabad): May I request you to mention the names of those who have given notice?

**Mr. Speaker:** They are: Shri Nath Pai, Shri P. C. Borooah, Shrimati Maimoona Sultan, Shri Jogendra Sen and Shri Krishnapal Singh.

**Shri Bade** (Khargoan): I have also given notice.

**Mr. Speaker:** That was on the other one.

**The Prime Minister and Minister of External Affairs and Minister of Atomic Energy** (Shri Jawaharlal Nehru): Mr. Speaker, the so-called Chinese ultimatum has not reached us yet in full. We have received a telegraphic summary of a note that the Chinese Government has handed over to our Embassy. That note expresses some apprehension about the activities of our patrols and our posts in that area and says that if we go on patrolling they will also patrol which, according to them, they had given up. As a matter of fact, they have not given up patrolling at any time in that area. And in case the ultimatum is, if it may be called an ultimatum, they will also patrol that area and this may lead to conflict between the two patrols, or between the patrol and the check-posts, there is not much to be said about it except that we shall continue to hold to our posts; we are not going to leave our posts. Because, it is clear that the Chinese authorities there have become rather apprehensive about our growing strength. Hence their complaint. Originally, they had suggested, perhaps when Mr. Chou En-lai was here, that neither party should patrol. We agreed that we should not do anything which might bring about a conflict, but we did not agree to give up patrolling in our own area. Therefore, we have been patrolling to some extent and we have actually established some check-posts further in.

The real difficulty is that what we call our area, they call their area. We have received any number of protests from them both for so-called violation of their air-space and otherwise because they say that it is part of the Sinkiang area. We have pointed out to them that it is part of our Jammu and Kashmir State territory of Ladakh. So, it depends on how you look upon it. If it is ours, obviously it is our duty to patrol it; if it is theirs, it is their duty to patrol it.

I do not think that any serious situation has arisen by their sending

[Shri Jawaharlal Nehru]

us this note. As I said, I have not seen the full note yet. It is on the way here by bag. It will come here, I suppose, in two or three days' time. But we propose to remain where we are and not to move because of any Chinese threats.

**Shri Nath Pai (Rajapur):** I wanted to abide by your general ruling not to resort to an adjournment motion. We also know that for the Chinese Government's threat the Government cannot be responsible. But the reason for giving this notice is simple. The matter looked very serious. The reference in the adjournment motion is to the demand that the Indian Government withdraw from two specific posts and that "if you do not agree to withdraw we will have to push you out by military action". The reports in the press may be quite wrong, but we based it on those and would like to know what happens because they have mentioned that not as usual in general terms. They say, "Unless you withdraw from these two posts we will be compelled to push you out".

Coupled with this is another report that a team of the Chinese has visited an Indian village in Longju. I do not know because the reports do not say if they were armed or what they did, but they did cross what is admittedly Indian territory. This has necessitated our finding out from the Government as to what the orders to our soldiers will be, whether these two posts are to be strengthened or what is happening.

**Shri Jawaharlal Nehru:** As I just now said, we do not propose to withdraw from wherever we are. I cannot speak for that note because we have not seen the actual wording of the note. We have seen summaries, even though they may be long summaries. Anyhow, we do not propose to withdraw from any place where we are.

As for Longju, as hon. Member says, it appears that a certain person accompanied by four others did come across the border and after visiting a village went back. I do not think

it can be called a military intrusion. It was undesirable, of course, that is, their coming, but it has no very great significance.

**Shri Hem Barua (Gauhati):** May I know whether this village that the Chinese visited is called Roy and is 1½ miles south of Longju? That means that they have crossed over Longju that they were supposed to have occupied.

**Shri Jawaharlal Nehru:** It is about a mile or, maybe, a mile and a half that they came over. The village—it is called a village—is of two small houses. They did come there.

#### CROSSING OVER OF 150 NAGA HOSTILES TO EAST PAKISTAN

**Mr. Speaker:** I have also received five 'calling attention notices' and three adjournment motions from Shri Hem Barua, Shri P. C. Borooah, Shri S. M. Banerjee, Shri Hari Vishnu Kamath, Shri Bade, Shrimati Renu Chakravartty and Shri Raghunath Singh regarding—

"The fact that 150 Naga hostiles whose movement towards East Pakistan to receive Mr. Phizo was admitted by the hon. Prime Minister in Parliament have successfully crossed over to East Pakistan, as reported, under the active help and cooperation of Pakistan."

**Shri S. M. Banerjee (Kanpur):** Yesterday when the attention of the Government was called to the capture of Naga hostiles' headquarters by our security forces, you were kind enough to inform us that the hon. Prime Minister will make a reference to it in his speech. I would like to know whether the hon. Prime Minister will also very kindly touch upon that point.

**Shri Hem Barua:** In view of the fact that this is a very serious matter, we take the adjournment motion very seriously. Therefore, before the hon. Prime Minister is allowed to make a statement on this situation, may we